

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.114/2017 C.P-1072/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M.

Name of the Company Under Section		Lalbaba Seamless Tubes Pvt.Ltd 433,434		
	V, 1	Y. DWIVEDI	The Company	VN. Dmvedi 28/7/2017
		SHEK DAS SOBAN SARKAR S ON SINSH	Advocabes to The Operational Creditor	1 A.Den 28/7/20

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<u>28 07 2017- T.P.No.114/2017 - C.P.1072/2016 - Lalbaba Seamless Tubes Pvt.</u> Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner as also corporate debtor are present and submitted that they have filed a new application under IBC Code 2016 yesterday only. The same is not yet on board.

Ld. Lawyer appearing on behalf of the corporate debtor submitted that he has not received a copy of the petition. The Ld. Lawyer appearing on behalf of the petitioner furnished the copy to the corporate debtor today. Corporate Debtor is allowed seven days' time to file his reply.

Fixed on 04.08.2017.

MANORAMA KUMARI MEMBER(J)